तस्करी के माल का पकड़ा जाना

*26. श्री दत्तोपन्त ठेंगड़ी: क्या बित्त मंत्री यह बताने की क्रपा करेंगे कि:

(क) यत दो वर्षों में दिल्ली, कलकत्ता और बम्बई में तस्करी का कितना तथा कितने मस्य का माल पकडा गया; और

(ख) इस सम्बन्ध में कितने भारतीय तथा विदेशी राष्ट्रिक गिरफ्तार किये गये?

t[SFJZURE OF SMUGGLED GOODS

*26. SHRI D. THENGARI: Will the Minister of FINANCE br pleased to slate:

v») the quantity and value of smuggled goods seized in Delhi, Calcutta and Bombay during the last two years; and

(b) the number of Indian and foreign nationals arrested in this connection?

चित्त मंत्रालय में राज्य मंती (श्री पी॰ सी॰ सेठी): (क) और (ख). इस सम्बन्ध में सूचना इकट्ठी की जा रही है और सभा की मेज पर रख दी जायगी।

tfTHE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b). Information in this regard is being clollected and wiH be laid on the Table of the Sabha.

DRINKING WATER IN THE FOURTH FIVE YEAR PLAN

»27. SHRI RAMNIWAS MIRDHA: Will the Minister of HEALTH, FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the amount of money that has been allocated for the rural and urban drinking water schemes during the Fourth Five Year Plan; and

<b) what special effort is being made for rural water supply during the Gandhi Centenary Year ?

THE MINISTER OF HEALTH, FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT (SHRI K. K. SHAH) : (a) and (b).

Th* Planning Commission have proposed tentatively a provision of Rs. 336.00 crores

tl) English translation.

in the State Sector for the National Water Supply and Sanitation Programme (Urban and Rural). The need of paying special attention to rural water supply schemes is being impressed on the State Governments. The Gandhi Centenary Committee arc exploring ways and means of increasing rural water supply and are trying to persuade State Governments to undertake this work.

Award to Officers of Customs Departments

•28. SHRI THILLAI V1LLALAN : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to give awards to officers who were responsible for apprehending culprits engaged in smuggling in this country;

(b) the number of big hauls unearthed during the year 1967-68 and the designations of officers who unearthed them; and

(c) whether they have been given awards? THE MINISTER OF STATE IN THE

MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) The President has already instituted a scheme of awards. Under this scheme, two types of Presidential awards are given to the officers and staff of the Central Excise, Customs and Narcotics Departments and the Enforcement Directorate, namely :---

(i) Appreciation Certificate for exceptionally meritorious service rendered even at the risk of life.

(Ii) Appreciation Certificate for specially distinguished record of service.

(b) 25 big hauls in which the value of the seized goods exceeded Rs. 10 lakhs in each case were made during 1967-68. Various categories of officers such as Preventive Inspectors, Preventive Officers, Principal Appraisers, Appraisers, Examiners and Sepoys in the Customs Department-; Superintendents, Deputy Superintendents, Inspectors, Sub-Inspectors and Sepoys in the Central Excise Depertment; Deputy Superintendents, Inspectors, Head Constables and Constables of the Police Department took part in these seizures;

i(c) No, Sir.

*29. [Transferred to the llth February, 1969.]